

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,**  
 WEST ZONAL BENCH : MUMBAI  
 3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,  
 MASJID BUNDER (E), MUMBAI - 400 009.

**CAUSE LIST**  
**SINGLE MEMBER**  
**COURT NO. : ROOM NO. :**

**DATED : 13/02/2018**

DAY : Tuesday

Time : Hrs

**CORAM:**

<b><u>SNo</u></b>	<b><u>CASE No.</u></b>	<b><u>APPELLANT/RESPONDENT</u></b>	<b><u>REPRESENTATIVES</u></b>	<b><u>REMARKS</u></b>
<b><u>FOR ADMISSION</u></b>				
1	E/87912/2017	L N CHEMICALS INDUSTRIES -Vs- C.C.E. & S.T., RAIGAD	Vinay S.Sejpal /DR	
2	E/88008/2017	UNI DERITEND LTD -Vs- C.C.E. & S.T., NAGPUR	SRD Legal /DR	
<b><u>REGULAR MATTERS</u></b>				
3	E/85916/2016	JSW STEEL (SALAV) LTD -Vs- CCE RAIGAD	IP/DR	
	E/CROSS/91075/2016			
4	E/86202/2016	META ROLLS & COMMODITIES PVT LTD -Vs- CCE AURANGABAD	IP/DR	
5	E/86212/2016	SHRI KAILASH RAMESHWAR LOYA -Vs- CCE AURANGABAD	IP/DR	
6	E/86443/2016	TATA STEEL CO LTD -Vs- CCE THANE II	IP/DR	
7	E/86972/2016	BIRLA PRECISION TECHNOLOGIES LTD -Vs- CCE NASIK- I	IP/DR	
8	F/87340/2016	MANDOVI MFTAI S PVT LTD	IP/DR	

		<b>-Vs-</b> CCE GOA		
9	E/87585/2016	JSW STEEL (SALAV) LTD <b>-Vs-</b> CCE RAIGAD	IP/DR	
10	E/85122/2017	SHARP ENGINEER <b>-Vs-</b> CCE PUNE II	NPSR AND ASSOCIATES /DR	
11	E/85248/2017	CCE PUNE II <b>-Vs-</b> THERMAX LTD	DR/IP	

\* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,  
Deputy Registrar,  
SINGLE MEMBER,  
CESTAT - Mumbai**